

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 13352/2014

INSHAD ALI Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD Respondent(s)

Date : 15/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr Amar Deep Sharma, Adv.
Mr Rakesh U Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the sole respondent is at liberty
to file counter affidavit, if any, within four weeks.

List again on 13.2.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.12.18
10:52:59 IST
Reason: